

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2883
TO BE ANSWERED ON AUGUST 08, 2024**

IMPACT OF INCREASING URBANIZATION IN METRO CITIES

NO. 2883. DR. KALANIDHI VEERASWAMY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that the increasing urbanization is causing negative impact in metro cities like Chennai, Delhi and Mumbai and if so, the details thereof;**
- (b) the details of the steps taken by the Government to ensure that such development projects cause minimum negative impact on such cities; and**
- (c) whether the Government has ensured that all the schemes and programs include provisions regarding sustainable transition and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) : As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its flagship Missions/Programmes viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Smart Cities Mission (SCM), Swachh Bharat Mission-Urban (SBM-U 2.0), Pradhan Mantri Awas Yojana-Urban (PMAY-U) and Urban Transport. In order to mitigate the negative impact of urbanization on metro cities including Chennai, Delhi & Mumbai, as also to promote sustainable transition, Missions and Programmes promote projects covering areas like rejuvenation of water bodies, re-use of waste water, use of renewable energy sources, promoting walkability and non-motorised transport, rain water harvesting, solid waste management, sanitation and hygiene and others.

AMRUT:

In order to incentivize planned urbanization, a Sub Scheme under AMRUT on Formulation of GIS-based Master Plans for 500 AMRUT Cities is under implementation, to support States for preparation of Master plans in AMRUT towns. The Sub-Scheme aims at geo database creation and formulation of GIS based Master Plans. Further under AMRUT 2.0, Scheme for Formulation of GIS based Master Plans of Class-II Towns with population of 50,000 - 99,999 has been launched to support States financially and technically for undertaking planning initiatives in smaller cities.

In order to incentivize States to undertake urban planning reforms, 'Schemes for Special Assistance to States for Capital Investment' of Department of Expenditure, Ministry of Finance was initiated. Under this scheme, the States were incentivised to promote efficiency in land-use, sustainable development, affordability and revenue generation using urban planning as a tool.

Smart City Mission:

Smart City Mission aims to prepare small and medium towns to cater to the increasing urban population to help alleviate the burden of cities with very large population.

Swachh Bharat Mission – Urban (SBM-U 2.0):

SBM-U 2.0 launched on 1st October 2021 includes Solid Waste Management (SWM) component with the objectives of achieving 100 per cent safe scientific processing of municipal solid waste in all cities. This also includes processing of Construction and Demolition (C&D) waste.
